

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

9. 10.05.02

None appears for the petitioner.  
 Mr. U.P. Mohapatra, learned ASC is present  
 Call this matter on 17.05.02.

Member (J)

10. 17.05.02

No time for the day.

Call this matter on 18.06.02.

Member (J)

ORDER NO.11 DATE-18.06.2002

None appears for the Applicant, and the matter is called. On the earlier occasion, none also appeared to prosecute this Original Application. (Mr. Mohapatra, Learned Additional Standing Counsel is, however, present to represent the case on behalf of the Respondents.) In the said premises, this case is dismissed for default.

MEMBER (JUDICIAL)

Jabant 18/06/2002